

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-245 (PB)/2017

IN THE MATTER OF:

India Bulls Housing Finance Ltd.

.... Applicant/Petitioner

Vs.

Deltronix India Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President


Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner/Applicant : Mr. Sumesh Dhawan, Ms. Vatsala Kak,
Advocates

For the Respondent : Mr. Biswajit Das, Mr. Akhilesh,
Ms. Anjali Verma, Advocates

ORDER

Order reserved.


(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

09.10.2017
V. Sethi